

Maithili and many saints and sadhus have given their sermons to the humanity in this language. The people of that area have been forcefully demanding for the inclusion of Mathili language in the Eighth Schedule of the Constitution for the last twenty years. Therefore, being a public representative, I request the Central Government to consider this matter of including Maithili language in the Eighth Schedule of the Constitution of India.

[MR. DEPUTY-SPEAKER *In the Chair*].

12.11 hrs.

(ii) Need to provide additional railway lines in Bilaspur district of Madhya Pradesh.

DR. PRABHAT KUMAR MISHRA (Janjgir) : Mr. Deputy Speaker, Sir, the Bilaspur district in Madhya Pradesh is a Harijan Adivasi dominated area. There are six Members of Parliament from this area out of which there are in Rajya Sabha and three are in Lok Sabha. Out of these seats only our seat is general. It proves that it is a Harijan-Adivasi dominated area. This district provides coal, aluminium, dolomite, cement, electricity and paper in abundance. This area is rich in mineral wealth. South-Eastern Railways load 4700 wagons per day in this area and this area contributes 1/9th part towards the total income of the Railways.

In view of the above facts, I request the Central Government to provide new railway lines in that area which are necessary for movement of traffic. When this district contributes a major portion towards the railway income, the Bilaspur must be connected with Jabalpur via Munjeli Manjla. This line should be linked with Malaj Khand Copper reserves. Similarly so many cement factories have been set up in a row in Bilaspur and Raipur districts. They should be connected with Raipur from Champa via Pamangarh to ease the heavy pressure on the Railway line. A new railway line should be laid from Korba via Bilaspur to link it with South India.

[*Translation*]

(iii) Need to district the State Government to ensure timely payment of compensation to farmers for lands acquired for public use in the tribal district of Bastar in Madhya Pradesh.

SHRI MANKURAM SODI (Bastar) : Mr. Deputy Speaker, Sir, in the district of Bastar, land is acquired for the construction of Government buildings, rural roads and dams etc. but compensation is not paid to the farmers for 5 to 6 years. The farmers effected by the projects prepared for the welfare of the people sacrifice their own interests in the public interest but are disappointed by the delay in getting compensation and therefore become opposed to the popular projects. Their papers keep shifting from one table to another for years.

Hence, it is requested that the Central Government should issue specific instructions to the Governments in this connection and advise them to launch a campaign to decide pending cases of compensation at the earliest and make payment within a stipulated period so that Government continue to get full cooperation of the people in projects of public interest to be taken in hand by the Government in future and the backward areas make rapid strides constantly.

[*Translation*]

(iv) Needed to issue a commemorative stamp in memory of Maharishi Dadhichi.

SHRI MADAN PANDEY (Gorakhpur) : Mr. Deputy Speaker, Sir the fissiparous tendencies are to-day raising their heads in the country and the lessons of unity and integrity of the country and social tolerance given by our saints and seers centuries ago on which the foundation of a new India was laid by the nation builders now carry a question mark.

The present Government has made laudable efforts in presenting the lives and teachings of saints and seers in various ways before the country and the world. Bringing out commemorative stamps on